

Central Administrative Tribunal
Principal Bench

...

O.A. No. 1881/94
M.A. No. 547/97

(8)

New Delhi, this the 27th day of February, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Sh. S.P. Biswas, Member (A)

1. V.S.Venkataraman,
Executive Engineer (Civil) DOT
548-A, Sector III,
R.K.Puram,
New Delhi.

2. D.S.Nagaraja,
Executive Engineer (Civil) DOP
Postal Civil Division,
G.P.O. Building,
Bangalore.

3. B.R.K.Raju,
Executive Engineer (Civil) DOP
Postal Civil Division,
Tilak Road,
Hyderabad.

(By Shri R.K.Singh through Sh.V.K.Rao,
Advocate) -Versus-

...Applicants

1. Union of India through
Secretary,
Govt. of India,
Ministry of Communications,
Sanchar Bhawan,
20, Ashok Road,
New Delhi;

2. Senior Deputy Director General (CWB),
Sanchar Bhawan, 20, Ashok Road,
New Delhi.

3. Chief Engineer (Civil) DOT
3, Ethiraj Salai Egmore,
Madras.

4. Chief Engineer (Civil) Postal,
G.P.O. Building, Bangalore.

5. Chief Engineer (Civil) Postal,
Dak Bhawan, Ashok Road,
New Delhi.

(By none)

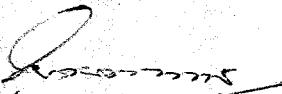
..Respondents

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J) --

M.A. 547/97 has been filed for seeking withdrawal
of the original application. Permission is granted. M.A.
547/97 is allowed and O.A. is dismissed as withdrawn, with
liberty to the applicant to file the same as and when cause

of action arises. No orders as to cost. 9


(S.P. Biswas)
Member (A)

/na/


(Dr. Jose P. Verghese)
Vice-Chairman (J)